



CAUSE LIST OF A BENCH FOR 09-DECEMBER-2024 (MONDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 352/CHNY/2024	2015-16	[A] HITESH KUMAR PRITHVIRAJ KAWAD	S.Sridhar	
2	ITA 1350/CHNY/2024	2017-18	[A] KUMARI GUNASEKARAN		
3	ITA 1465/CHNY/2024	2015-16	[A] STATE BANK OF INDIA	G.Vardhini Karthik	
4	ITA 1564/CHNY/2024	2017-18	[D] HAPPEE WINES	D.Anand	
5	ITA 2207/CHNY/2024	2017-18	[A] HAPPEE WINES	D.Anand	
6	ITA 2053/CHNY/2024	2013-14	[D] ARUNACHALAM SENTHILKUMAR		
7	ITA 2056/CHNY/2024	2017-18	[A] SHANMUGASUNDARAM VENKATACHALAPATHY		
8	ITA 2122/CHNY/2024	2018-19	[A] NAGAINALLUR SUBRAMANI LAKSHMI NARAYANAN MAHESH	R.Vijayaraghavan	
9	ITA 2167/CHNY/2024	2018-19	[D] JJ723 MADARAPAKKAM PADIRIVEDU PACCS		
10	ITA 1332/CHNY/2024	2018-19	[A] IL&FS TAMILNADU POWER COMPANY LTD	Ashwin	Adjourned
11	ITA 1694/CHNY/2024	2018-19	[D] IL AND FS TAMILNADU POWER COMPANY LIMITED	Ashwin	10/12/24
12	ITA 1443/CHNY/2024	2018-19	[A] STANDARD CHARTERED GLOBAL BUSINESS SERVICES PRIVATE LIMITED	R.Vijayaraghavan	
13	ITA 1503/CHNY/2024	2007-08	[A] SAINT-GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	Adjourned
14	ITA 1505/CHNY/2024	2016-17	[A] SAINT-GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	11/12/24
15	ITA 1672/CHNY/2024	2016-17	[D] SAINT - GOBAIN INDIA PRIVATE LIMITED	S.Sathiyarayanan	Adjourned
16	ITA 1634/CHNY/2024	2017-18	[D] EVOCON PVT LTD	D.Anand	12/12/24
17	ITA 2054/CHNY/2024	2018-19	[D] THIYAGARAJAN RAVINDRAN		
18	ITA 2192/CHNY/2024	2018-19	[D] C BALAJI		

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches/Chennai



CAUSE LIST FOR A BENCH FOR 10th DECEMBER 2024 (MONDAY)
BEFORE HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER
AND HON'BLE MANU KUMAR GIRI, JUDICIAL MEMBER
IN COURT ROOM 3

Sr	Appeal Number	Assmt. Yr	Assessee Name	Counsel	Remarks
1	ITA 1413/C/1111/2023	2019-20	[A] SANKARINATHA LIMITED	Neeraj Mangla	
2	ITA 1256/C/1111/2023	2019	[A] SANKARINATHA LIMITED	Neeraj Mangla	
3	ITA 1544/C/1111/2024	2012-13	[A] SANKARINATHA LIMITED	Neeraj Mangla	
4	ITA 1548/C/1111/2024	2014-15	[A] SANKARINATHA LIMITED	Neeraj Mangla	
5	ITA 1332/C/1111/2024	2018-19	[A] SANKARINATHA LIMITED	Neeraj Mangla	
6	ITA 1334/C/1111/2024	2018-19	[A] SANKARINATHA LIMITED	Neeraj Mangla	
7	ITA 1443/C/1111/2024	2018-19	[A] SANKARINATHA LIMITED	Neeraj Mangla	
8	ITA 1257/C/1111/2023	2017-18	[A] SANKARINATHA LIMITED	Neeraj Mangla	
9	ITA 1282/C/1111/2023	2015-16	[A] SANKARINATHA LIMITED	Neeraj Mangla	
10	ITA 331/C/1111/2024	2015-16	[A] SANKARINATHA LIMITED	Neeraj Mangla	
11	ITA 2151/C/1111/2024	2011-12	[A] SANKARINATHA LIMITED	Neeraj Mangla	
12	ITA 2152/C/1111/2024	2018-19	[A] SANKARINATHA LIMITED	Neeraj Mangla	
13	ITA 2153/C/1111/2024	2019-20	[A] SANKARINATHA LIMITED	Neeraj Mangla	
14	ITA 2154/C/1111/2024	2015-16	[A] SANKARINATHA LIMITED	Neeraj Mangla	
15	ITA 2155/C/1111/2024	2013-14	[A] SANKARINATHA LIMITED	Neeraj Mangla	
16	ITA 2156/C/1111/2024	2012-13	[A] SANKARINATHA LIMITED	Neeraj Mangla	
17	ITA 2157/C/1111/2024	2013-14	[A] SANKARINATHA LIMITED	Neeraj Mangla	
18	ITA 2158/C/1111/2024	2014-15	[A] SANKARINATHA LIMITED	Neeraj Mangla	
19	ITA 2159/C/1111/2024	2015-16	[A] SANKARINATHA LIMITED	Neeraj Mangla	
20	ITA 2160/C/1111/2024	2015-16	[A] SANKARINATHA LIMITED	Neeraj Mangla	
21	ITA 2161/C/1111/2024	2018-19	[A] SANKARINATHA LIMITED	Neeraj Mangla	
22	ITA 2162/C/1111/2024	2019-20	[A] SANKARINATHA LIMITED	Neeraj Mangla	
23	ITA 2163/C/1111/2024	2017-18	[A] SANKARINATHA LIMITED	Neeraj Mangla	
24	ITA 2164/C/1111/2024	2016-17	[A] SANKARINATHA LIMITED	Neeraj Mangla	

The Link for Hybrid Hearing is : https://meet1353.webex.com/join/COURT_ROOM_3



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF 'A' BENCH FOR 10th DECEMBER 2024 (MONDAY)
BEFORE HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER
BEFORE HON'BLE MANU KUMAR GIRI, JUDICIAL MEMBER
IN COURT ROOM 4 (CLARIFICATION)

Sr	Appeal Number	Assmt. Yr	Assessee Name	Counsel	Remarks
1	ITA 1556/C/1111/2023	2011-12	[A] SANKARINATHA LIMITED	Neeraj Mangla	
2	ITA 425/C/1111/2024	2011	[A] SANKARINATHA LIMITED	Neeraj Mangla	

The Link for Hybrid Hearing is : https://meet1351.webex.com/join/COURT_ROOM_4

सहायक पंजीकार
Assistant Registrar
आयकर अपील अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



**CAUSE LIST OF A BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 364/CHNY/2024	2014-15	[A] THE LAKSHMI MILLS COMPANY LIMITED	T.Banusekar	
2	ITA 1549/CHNY/2024	2017-18	[D] S R TRUST		
3	ITA 1616/CHNY/2024	2015-16	[A] SRI ARUMUGA SUGARS LIMITED	R.Venkataraman	
4	ITA 1503/CHNY/2024	2007-08	[A] SAINT-GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	
5	ITA 1505/CHNY/2024	2016-17	[A] SAINT-GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	
6	ITA 1672/CHNY/2024	2016-17	[D] SAINT - GOBAIN INDIA PRIVATE LIMITED	R.Vijayaraghavan	
7	ITA 1464/CHNY/2024	2017-18	[A] SENNIAPPAN KARUPPANA GOUNDER		
8	ITA 1501/CHNY/2024	2017-18	[A] MURUGAN OIL CORPORATION	T.Vasudevan	
9	ITA 1526/CHNY/2024	2009-10	[D] TOPPAN MERRILL TECHNOLOGY SERVICES PRIVATE	Sriram Seshadri	
10	CO 48/CHNY/2024	2009-10	[A] TOPPAN MERRILL TECHNOLOGY SERVICES PRIVATE	Sriram Seshadri	
11	ITA 1550/CHNY/2024	2017-18	[D] SUKUMAR SUNITHA		
12	ITA 2208/CHNY/2024	2021-22	[A] KUMARKRISHNAN		
13	ITA 2297/CHNY/2024	2020-2021	[A] AGNI STEELS PRIVATE LIMITED		

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF 'A' BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 2 (PART HEARD)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 2095/CHNY/2015	2012-13	[D] NS SRINIVASAN	G.Baskar	
2	ITA 2096/CHNY/2015	2012-13	[D] P N A MANI SUNDAR	G.Baskar	
3	ITA 475/CHNY/2018	2012-13	[D] SHRI. P.S. MOHAN	G.Baskar	
4	ITA 7/CHNY/2021	2012-13	[D] P.N. MANI SUNDHAR	G.Baskar	
5	ITA 8/CHNY/2021	2012-13	[D] P.S.SARAVANAN	G.Baskar	
6	ITA 22/CHNY/2021	2012-13	[D] N.S.SRINIVASAN	G.Baskar	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

**सहायक प्रज्जकार
Assistant Registrar
आबकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai**



**CAUSE LIST OF A BENCH FOR 12-DECEMBER-2024 (THURSDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1634/CHNY/2024	2017-18	[D] EVOCON PVT LTD	S.Sathiyarayanan	
2	ITA 2054/CHNY/2024	2018-19	[D] THIYAGARAJAN RAVINDRAN	D.Anand	
3	ITA 2259/CHNY/2024	2014-15	[A] VALIKARAMUTHU SUBRAMANIAN NATARAJAN	Y.Sridhar	
4	ITA 2260/CHNY/2024	2015-16	[A] V.S. NATARAJAN	Y.Sridhar	
5	ITA 2261/CHNY/2024	2016-17	[A] V.S. NATARAJAN	Y.Sridhar	
6	ITA 2192/CHNY/2024	2018-19	[D] C BALAJI		
7	ITA 1299/CHNY/2023	2014-15	[A] KPG COTTSPINN INDIA PRIVATE LIMITED	G.Baskar	
8	ITA 1352/CHNY/2024	2013-14	[D] PARVATHY AYYAVU		
9	ITA 1370/CHNY/2024	2014-15	[A] M/S.PADMASH LEATHERS AND EXPORTS PVT. LTD.	Sunil Kumar	
10	ITA 2091/CHNY/2024	2009-10	[A] SEOYON E-HWA SUMMIT AUTOMOTIVE INDIA PRIV	Lalit Kumar	
11	SA 48/CHNY/2024	2009-10	[A] SEOYON E-HWA SUMMIT AUTOMOTIVE INDIA PRIV	Lalit Kumar	
12	ITA 2130/CHNY/2024	2017-18	[A] SRI GAURA NITAI SEVA TRUST	T.Vasudevan	
13	ITA 2228/CHNY/2024	2011-12	[A] TANJORE CHANDRAKANTAM BALAKRISHNAN RAVI	S.Sridhar	
14	ITA 2328/CHNY/2024	2014-15	[A] VAIRAVAN MUTHURAMAN		
15	ITA 383/CHNY/2024	2010-11	[A] SANKARI LORRY URIMAIYALARGAL	T.Vasudevan	
16	ITA 384/CHNY/2024	2011-12	[A] SANKARI LORRY URIMAIYALARGAL SANGAM	T.Vasudevan	
17	ITA 408/CHNY/2024	2013-14	[A] RAMAD VENTURES PRIVATE LIMITED	K.G.Raghunath	
18	ITA 764/CHNY/2020	2012-13	[A] M/S. JOSHUA EDUCATIONAL TRUST (RM)	Meenakshi Sundaram	

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF 'A' BENCH FOR 12th DECEMBER-2024 (THURSDAY)
BEFORE HON'BLE MANU KUMAR GIRI, JUDICIAL MEMBER
AND HON'BLE S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 4 (PART HEARD)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 1585/CHNY/2024	2013-14	[A] PRAVEEN KUMAR SURANA	Abhishek Murali	

The Link for Hybrid Hearing is : https://meet1361.webex.com/meet/COURT_ROOM_4

**सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai**



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 09-DECEMBER-2024 (MONDAY)

BEFORE HON'BLE MANOJ KUMAR AGGARWAL, AM

AND HON'BLE SHRI MANU KUMAR GIRI, JM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1535/CHNY/2024	2016-17	[A] VARADAPPAN NATARAJAN	T.S.Lakshmi	
2	ITA 1801/CHNY/2024	2015-16	[A] SHRI V. NATARAJAN		
3	ITA 2438/CHNY/2024	2011-12	[A] RAMSAMY PONGIANNA	T.S.Lakshmi	
4	ITA 2439/CHNY/2024	2017-18	[A] SUNDARRAJAN VENKATESH	T.S.Lakshmi	
5	ITA 2449/CHNY/2024	--	[A] SRI RAMAJAYAM EDUCATIO NAL		
6	ITA 2450/CHNY/2024	2017-18	[A] GANGALAM OIL AND FOODS		
7	ITA 2451/CHNY/2024	2018-19	[A] BUCKMAN LABORATOIRES		
8	ITA 2452/CHNY/2024	2016-17	[A] DAKSHINAMOORTHY KUMAR		
9	ITA 2453/CHNY/2024	2016-17	[A] MEENA RAMANATHAN	S.Sridhar	
10	ITA 2454/CHNY/2024	2018-19	[A] SOURCE HOV INDIA PVT. LTD.	R.Vijayaragh	
11	ITA 2455/CHNY/2024	2017-18	[A] NAGARAJAN MANIVANNAN	Y.Sridhar	
12	ITA 2456/CHNY/2024	2013-14	[A] DR. BALAKRISHNAN RAJASE	T.Vasudevan	
13	ITA 2457/CHNY/2024	2014-15	[A] DR. BALAKRISHNAN RAJASE	T.Vasudevan	

The Link for Hybrid Hearing is: https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठे

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE MANOJ KUMAR AGGARWAL, AM

AND HON'BLE SHRI MANU KUMAR GIRI, JM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1506/CHNY/2023	2013-14	[A] KRISHNAMOORTHY HARIOB H	T.S Lakshmi	
2	ITA 1773/CHNY/2024	2012-13	[A] TRIUMPH INTERNATIONAL	S.P.Chidam	
3	ITA 2392/CHNY/2024	2017-18	[A] KARTHIKEYARAJ		
4	ITA 2458/CHNY/2024	2012-13	[A] CHELLAPPAN CHEZHIAN (SMC)	G Vardini	
5	ITA 2459/CHNY/2024	-	[A] SKNNSM SOCIETY	R Kannan	
6	ITA 2460/CHNY/2024	2018-19	[A] AASIFE BIRIYANI PVT. LTD.	S.P.Chidam	
7	ITA 2461/CHNY/2024	2017-18	[A] VIJAYAKUMAR	T.Vasudevan	
8	ITA 2462/CHNY/2024	2012-13	[A] MOHAMEDASEEF ABDUL RAHIM	T.Vasudevan	
9	ITA 2463/CHNY/2024	2018-19	[A] SHANMUGASUNDARAM	M.S.Pandian	
10	ITA 2464/CHNY/2024	2020-21	[A] PETROFAC ENGINEERING		
11	ITA 2465/CHNY/2024	2018-19	[A] BUCKMAN LABORATORIES		
12	ITA 2466/CHNY/2024	2020-21	[A] MAHINDRA HOLIDAYS AND		

The Link for Hybrid Hearing is: https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक प्रजिस्टर

Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई पीठे चेन्नई

Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

BEFORE HON'BLE MANOJ KUMAR AGGARWAL, AM

AND HON'BLE SHRI MANU KUMAR GIRI, JM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1810/CHNY/2024	2009-10	[D] MULLIAMBAL RATHNASAMY		
2	CO 74/CHNY/2024	2009-10	[A] MULLIAMBAL RATHNASAMY	C.Kathiravan	
3	ITA 2467/CHNY/2024	2020-21	[A] MOVATE TECHNOLOGIES		
4	ITA 2473/CHNY/2024	2011-12	[A] APPUSAMY GIRIRAJ		
5	ITA 2474/CHNY/2024	2012-13	[A] AA509 KOONAMPATTI PRIM ARY		
6	ITA 2475/CHNY/2024	2020-21	[A] TVS UPASANA LIMITED		
7	ITA 2476/CHNY/2024	2011-12	[D] ADHUNIK CEMENT LIMITED		
8	ITA 2478/CHNY/2024	2018-19	[A] SOUTHERN RAILWAY EMPL	G.Baskar	
9	ITA 2479/CHNY/2024	2018-19	[A] SOUTHERN RAILWAY EMPL	G.Baskar	
10	ITA 2482/CHNY/2024	2018-19	[A] VIJAYARANGAM PILLAI LOHIT	R.Vijayarag	
11	ITA 2483/CHNY/2024	2022-23	[A] SUBBAN SIVAKUMAR	N.V.Balaji	

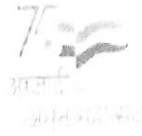
The Link for Hybrid Hearing is: https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक रजिस्ट्रार

Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई

Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 12-DECEMBER-2024 (THURSDAY)

BEFORE HON'BLE MANOJ KUMAR AGGARWAL, AM

AND HON'BLE SHRI MANU KUMAR GIRI, JM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1714/CHNY/2024	2012-13	[A] SANTHA.G		
2	ITA 1778/CHNY/2024	2016-17	[D] J VIVEK		
3	ITA 2486/CHNY/2024	2021-22	[D] A RANGASAMY ENGINEERS		
4	ITA 2487/CHNY/2024	-	[A] AMMAN NARPANI MANDRAM	S.Sridhar	
5	ITA 2488/CHNY/2024	2017-18	[A] MANALI PETROCHEMICALS LTD.	P.V.Sudhak	
6	ITA 2489/CHNY/2024	2017-18	[A] RAJESSWARAN SAM	K.Srinandan	
7	ITA 2490/CHNY/2024	2017-18	[A] SABAPATHI RAMESH (SMC)	T.S.Lakshmi	
8	ITA 2491/CHNY/2024	2022-23	[A] THE OXFORD EDUCATIONAL	T.S.Lakshmi	
9	ITA 2492/CHNY/2024	2011-12	[A] P. RAVIKUMAR (SMC)	T.S.Lakshmi	
10	ITA 2493/CHNY/2024	2020-21	[A] AMUTHASURABI EDUCATIONAL	T.S.Lakshmi	

The Link for Hybrid Hearing is : https://meet.1361.webex.com/COURT_ROOM-4

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठे

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY) @ 3.00 P.M.

BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 2424/CHNY/2024	2014-15	[A] MINAL SHROFF	S.K.Tulsiyan	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठे, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

1

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
BENCH WILL NOT FUNCTION

CAUSE LIST OF C BENCH FOR 09-DECEMBER-2024 (MONDAY) Court Room-1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1901/CHNY/2024	2017-18	[A] K.P. PRODUCTIONSS		Admitted p

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1

10/12/2024



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.George George.K,VP & Hon'ble Shri.Jagadish, AM
CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY) Court Room-1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 936/CHNY/2024	2017-18	[A] SANGUINE MEDIA LIMITED	NEERAJ MANGLA	
2	ITA 1901/CHNY/2024	2017-18	[A] K.P. PRODUCTIONSS		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नै पीठें
Income Tax Appellate Tribunal
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri. Aby.T.Varkey, JM & Hon'ble Shri.S.R.Raghunatha, AM

CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY) Court Room-2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1193/CHNY/2024	2010-11	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
2	ITA 1194/CHNY/2024	2011-12	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
3	ITA 1205/CHNY/2024	2012-13	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
4	ITA 1206/CHNY/2024	2013-14	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
5	ITA 1207/CHNY/2024	2014-15	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
6	ITA 1262/CHNY/2024	2010-11	[D] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
7	ITA 1263/CHNY/2024	2011-12	[D] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
8	ITA 1264/CHNY/2024	2012-13	[D] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
9	ITA 1265/CHNY/2024	2013-14	[D] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	
10	ITA 1266/CHNY/2024	2014-15	[D] COGNIZANT TECHNOLOGY SOLUTIONS INDIA PRIVATE	N.V.BALAJI	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri. S.S.Viswanethra Ravi, JM & Hon'ble Shri.Amitabh Shula, AM

CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY) Court Room-3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
21	ITA 2029/CHNY/2024	2012-13	[A] SELVARAJ ARPUTHARAJ	ANISH KUMAR	
22	ITA 2030/CHNY/2024	2013-14	[A] SELVARAJ ARPUTHARAJ	ANISH KUMAR	
23	ITA 2031/CHNY/2024	2014-15	[A] SELVARAJ ARPUTHARAJ	ANISH KUMAR	

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सहायक रजिस्ट्रार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नै पीठें
Income Tax Appellate Tribunal
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नई पीठ

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Part Heard Before Hon'ble.Shri.Aby.T.Varkey,JM & Hon'ble.Shri.Jagadish, AM

CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY) COURT ROOM-2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 59/CHNY/2024	2013-14	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
2	ITA 60/CHNY/2024	2013-14	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
3	ITA 61/CHNY/2024	2014-15	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
4	ITA 62/CHNY/2024	2014-15	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
5	ITA 63/CHNY/2024	2015-16	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
6	ITA 64/CHNY/2024	2015-16	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
7	ITA 65/CHNY/2024	2016-17	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
8	ITA 66/CHNY/2024	2016-17	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
9	ITA 67/CHNY/2024	2017-18	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
10	ITA 68/CHNY/2024	2017-18	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
11	ITA 69/CHNY/2024	2018-19	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
12	ITA 74/CHNY/2024	2019-20	[A] PRAKASH CHAND JAIN	S.SRIDHAR	

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सहायक पंजीकार
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Income Tax Appellate Tribunal
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.George George.K,VP & Hon'ble Shri.Jagadish, AM

CAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)Court Room-1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1885/CHNY/2024	2014-15	[A] SYED ASIM	K.RAVI	
2	ITA 1886/CHNY/2024	2015-16	[A] SYED ASIM	K.RAVI	
3	ITA 1887/CHNY/2024	2016-17	[A] SYED ASIM	K.RAVI	
4	ITA 1888/CHNY/2024	2017-18	[A] SYED ASIM	K.RAVI	
5	ITA 1959/CHNY/2024	2016-17	[A] BADRI NARAYANAN	N.V.BALAJI	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Before Hon'ble Shri.George George.K,VP & Hon'ble Shri.Jagadish, AM

CAUSE LIST OF C BENCH FOR 12-DECEMBER-2024 (THURSDAY)Court Room-1

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2619/CHNY/2024	-	[A] SOCIETY OF MAGIS	SP.CHIDAMBARAM	
2	ITA 1239/CHNY/2024	2009-10	[A] MULLAKARA CHACKO RIXON		
3	ITA 1946/CHNY/2024	2015-16	[A] RAMAKRISHNAN SENTHIL KUMAR	ABHISHEK MURALI	
4	ITA 2573/CHNY/2024	2016-17	[A] MOHIDEEN SAIB IBRAHIM	SP.CHIDAMBARAM	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठेंINCOME TAX APPELLATE TRIBUNAL, CHENNAIBefore Hon'ble Shri. S.S.Viswanethra Ravi,JM & Hon'ble Shri.Amitabh Shula, AMCAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY) Court Room-3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1088/CHNY/2024	2012-13	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	
2	ITA 1089/CHNY/2024	2013-14	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	
3	ITA 1090/CHNY/2024	2016-17	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	

The Link for Hybrid Hearing is https://meet1363.webex.com/meet/COURT_ROOM_3सहायक पंजीकार
Assistant Registrarआयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 09-DECEMBER-2024 (MONDAY)
BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER
IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 77/CHNY/2018	2014-15	[A] SYMANTEC SOFTWARE AND SERVICES INDIA PRIVATE LTD	Nageshwar Rao	FOB
2	IT(TP)A 28/CHNY/2024	2020-21	[A] TRIMBLE INFORMATION TECHNOLOGIES INDIA PVT. LTD.	Soundarya	SOB
3	ITA 1702/CHNY/2018	2012-13	[D] M/S GAVS TECHNOLOGIES PVT LTD	Vikram Vijayaraghavan	
4	ITA 1703/CHNY/2018	2013-14	[D] M/S GAVS TECHNOLOGIES PVT LTD	Vikram Vijayaraghavan	
5	IT(TP)A 76/CHNY/2019	2014-15	[D] M/S. GAVS TECHNOLOGIES PVT. LTD.	Vikram Vijayaraghavan	
6	CO 21/CHNY/2023	2014-15	[A] M/S. GAVS TECHNOLOGIES PVT. LTD.	Vikram Vijayaraghavan	
7	ITA 2178/CHNY/2024	2020-21	[A] EATON POWER QUALITY PRIVATE LIMITED		

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आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 10-DECEMBER-2024 (TUESDAY)
BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER
IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 186/CHNY/2019	2013-14	[A] ANBU EDUCATIONAL TRUST KOMARAPALAYAM	T Vasudevan	FOB
2	ITA 332/CHNY/2019	2013-14	[D] ANBU EDUCATIONAL TRUST	T Vasudevan	
3	ITA 1381/CHNY/2017	2012-13	[A] S.LATHA	N. V Lakshmi	(RM)
4	IT(TP)A 29/CHNY/2019	2013-14	[A] NISSAN MOTOR INDIA PRIVATE LIMITED	Darpan Kirpalani	
5	IT(TP)A 54/CHNY/2024	2020-21	[A] M/S. LOTUS FOOTWEAR ENTERPRISES LTD.		(TPC)
6	ITA 2125/CHNY/2024	2020-2021	[A] ABAN OFFSHORE LIMITED	P.Murali Mohan Rao	

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सहायक रजिस्ट्रार
 Assistant Registrar
 आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
 Income Tax Appellate Tribunal,
 Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER

IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1104/CHNY/2018	2008-09	[D] M/S SURANA CORPORATION LTD		
2	ITA 1105/CHNY/2018	2013-14	[D] M/S SURANA CORPORATION LTD		
3	ITA 2405/CHNY/2019	2014-14	[A] M/S TVS MOTOR COMPANY LIMITED	Vikram Vijayaraghavan	
4	IT(TP)A 67/CHNY/2019	2014-15	[D] TVS MOTOR COMPANY LIMITED	Vikram Vijayaraghavan	
5	IT(TP)A 28/CHNY/2021	2016-17	[A] HSI AUTOMOTIVES PRIVATE LIMITED	H Chandrasekharan	
6	IT(TP)A 55/CHNY/2024	2020-21	[A] PAR ACTIVE TECHNOLOGIES PVT. LTD. (TPC)		(TPC)
7	IT(TP)A 56/CHNY/2024	2020 21	[A] HYUNDAI MOTOR INDIA LTD. (TPC)		(TPC)
8	IT(TP)A 57/CHNY/2024	2020-21	[A] BORG WARNER COOLING SYSTEMS (INDIA) PVT. LTD. (TPC)		(TPC)
9	ITA 2231/CHNY/2024	2016-17	[A] A & A INTERNATIONAL TRADING PVT. LTD	A Akber basha	

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आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

Before Shri MANOJ KUMAR AGGARWAL, AM & Shri MANU KUMAR GIRI, JM

IN COURT ROOM 4 (For Clarification)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 69/CHNY/2018		[A] BAGGERWERKEN DECLOEDT EN ZON		

The Link for Hybrid Hearing is https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक पंजीकार
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Income Tax Appellate Tribunal,
Chennai Benches, Chennai

आयकर अपीलिय अधिकरण, चन्न पाठ

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 12-DECEMBER-2024 (THURSDAY)

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER
AND HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER

IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 20/CHNY/2022	2017-18	[A] FORD INDIA PRIVATE LIMITED	Ajit kumar jain	FOB
2	IT(TP)A 23/CHNY/2019	2005-06	[A] FORD INDIA PRIVATE LIMITED	Ajit kumar jain	
3	IT(TP)A 24/CHNY/2019	2008-09	[A] FORD INDIA PRIVATE LIMITED	Ajit kumar jain	
4	IT(TP)A 29/CHNY/2021	2016-17	[A] FORD INDIA PRIVATE LIMITED	Ajit kumar jain	
5	IT(TP)A 90/CHNY/2019	2015-16	[A] FORD INDIA PVT. LTD.	Ajit kumar jain	
6	IT(TP)A 98/CHNY/2018	2014-15	[A] FORD INDIA PRIVATE LIMITED	Ajit kumar jain	
7	IT(TP)A 3/CHNY/2019	2014-15	[A] POSCO INDIA HOLDINGS PRIVATE LIMITED	Vikram Vijayaraghavan	
8	IT(TP)A 13/CHNY/2020	2013-14	[A] POSCO INDIA PROCESSING CENTRE PVT. LTD.	Vikram Vijayaraghavan	
9	IT(TP)A 58/CHNY/2024	2020-21	[A] HOWDEN AIR AND GAS INDIA PVT. LTD. (TPC)		(TPC)
10	IT(TP)A 59/CHNY/2024	2020-21	[A] GE POWER CONVERSION INDIA PVT. LTD. (TPC)		(TPC)
11	ITA 2484/CHNY/2024	AY 2020-21	[A] MCKINSEY GLOBAL CAPABILITIES AND SERVICES		
12	ITA 2485/CHNY/2024	2020-21	[A] POS-HYUNDAI STEEL MANUFACTURING INDIA PRIVATE		
13	ITA 3031/CHNY/2024	2013-14	[A] M/S. MADEENA CONSTRUCTIONS		

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

सहायक रजिस्ट्रार
Assistant Registrar
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Income Tax Appellate Tribunal,
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